

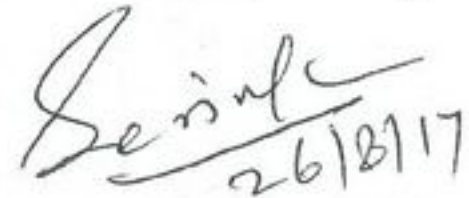
Minutes of meeting of the Members of Vigilance Committee held on  
26.08.2017 at 01:30 P.M. in the chamber of Principal District &  
Sessions Judge, Hazaribag.

The meeting of Vigilance committee is held in the chamber of the undersigned which is attended by the President and Secretary of the District Bar Association, Hazaribag, The P.P. and the G.P. as also Sri Mithilesh Kumar Sinha, Sri Suman Kumar Singh and Smt. Meera Kumari, Advocates. The Secretary, D.L.S.A. is also present. The advocate, Smt. Ena Sahay was absent.

The complaint box is opened by the Registrar, Civil Court and Secretary, District Bar Association, Hazaribag. No complaint regarding any matter related with the Administration of Civil Court is found.

All the members and the invitees have shown their full satisfaction in the general working of the entire Civil Court. No complaint against any staff or officer was mentioned before the undersigned.

The meeting ended with thanks extended by the Chairman with a remarks to extend co-operation in the smooth functioning of the Civil Court.



Pr. District & Sessions Judge,  
Hazaribag.